IV. Memorandum of Understanding between the Government of India (Ministry of Communications and Information Technology, Department of Telecommunications) and BSNL, for the year 2004-2005.

[Placed in Library. See No. L.T. 27/04]

## Notifications of the Ministry of Road Transport and Highways

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): Sir, I lay on the Table:

(i) A copy (in English and Hindi) of the Ministry of Road Transport and Highways Notification G.S.R. 176(E) dated the 5th March, 2004, publishing Corrigendum to Notification GSR. 111 (E) dated the 10th February, 2004, notifying the Central Motor Vehicles (First Amendment) Rules, 2004.

[Placed in Library. See No. L.T. 36/04]

(ii) A copy (in English and Hindi) of the Ministry of Road Transport and Highways Notification GSR. 313(E) dated the 13th May, 2004, publishing the National Highways Tribunal (Financial and Administrative Powers) Rules, 2004, under sub-section 3 of section 50 of the Control of National Highways (Land of Traffic) Act, 2002.

[Placed in Library. See No. L.T. 39/04]

(iii) A copy (in English and Hindi) of the Ministry of Road Transport and Highways Notification SO. 572(E) dated the 13th May, 2004, publishing amendment in Notification S.R.0.1181, dated the 4th April 1957, under section 37 of the National Highways Authority of India Act, 1988.

[Placed in Library. See No. L.T. 38/04]

- (iv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under sub-section 4 of section 212 of the Motor Vehicles Act, 1988, together with an Explanatory Memoranda on the Notifications:
  - (1) G.S.R. 111 (E) dated the 10th February, 2004, publishing the Central Motor Vehicles (First Amendment) Rules, 2004.
  - (2) G.S.R. 200 (E) dated the 18th March, 2004, publishing the Central Motor Vehicles (Second Amendment) Rules, 2004.

[Placed in Library. See No. L.T. 36/04]

- (v) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under section 10 of the National Highways Act, 1956.
  - (1) S.O.240 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
  - (2) S.O. 241 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
  - (3) S.O. 242 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
  - (4) S.O. 243 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
  - (5) S.O. 244 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
  - (6) S.O. 245 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
  - (7) S.O. 246 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
  - (8) S.O. 247 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
  - (9) S.O. 248 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
  - (10) S.O. 249 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
  - (11) S.O. 250 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
  - (12) S.O. 251 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
  - (13) S.O. 252 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
  - (14) S.O. 253 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.

- (15) S.O. 254 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
- (16) S.O 255 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
- (17) S.O. 256 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
- (18) S.O. 257 (E) dated the 25th February, 2004, amending S.R.O. 1180 dated the 4th April, 1957.
- (19) S.O. 527 (E) dated the 23rd April, 2004, amending S.R.O. 1181 dated the 4th April, 1957.
- (20) S.O. 571 (E) dated the 13th May, 2004, amending S.R.O. 1181 dated the 4th April, 1957.
- (21) S.O. 597 (E) dated the 18th May, 2004, amending S.R.O. 1181 dated the 4th April, 1957.

[Placed in Library. For (1) to (21) See No. L.T. 37/04]

## Report and Accounts (1995-96, 2002-2003) of the various Agro Industries Corporations Ltd. and related papers.

SHRI SURESH PACHOURI: Sir, on behalf of The Minister of State in the Ministry of Agriculture and Minister of States in the Ministry of Consumer Affairs, Food and Public Distribution (Shri Kantilal Bhuria). I lay on the Table.

A copy each (in English and Hindi) of the following papers, under subsection (1)of section 619A of the Companies Act, 1956.

- (i) (a) Thirty-fourth Annual Report and Accounts of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1995-96, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT 53/04]
- (ii) (a) Thirty-third Annual Report and Accounts of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 2002-2003, together with the Auditor's Report on the